

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:505
ANSWERED ON:24.02.2011
INDIVIDUAL HOUSING UNDER MGNREGS
Choudhary Shri Harish

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to include individual housing and allied works under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a): No, Sir.

(b): Does not arise

(c): Activities which are permissible under Mahatma Gandhi NREGA have been stipulated in para 1 of Schedule-I of the Act. Focus of the Act is on water conservation and water harvesting, drought proofing and tree plantation, flood control, micro and minor irrigation works, land development and rural connectivity. Individual housing and allied works are not permissible under the Act.